

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 04-04-2018
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	M.A.No.138 of 2017(SZ) IN Application No.63 of 2017(SZ)	C.H.Balamohan Bharathipuram Pondicherry Vs The Union of Territory of Pudhucherry Rep.,by its Secretary to Government, Department of Science, Technology and Environment, Pudhucherry and others	M/s. Yogeshwaran.A Counsel for Applicant M/s. K.R.Harin for R1 to R3 M/s. Dr.S.Padmas for R5	Notice sent to R4 Awaits Acknowledgement For Reply of R1 to R3,R5
2	Application No.222 of 2017 (SZ)	D.R.Senguttuvan, AUDCO Nagar, Kattupakkam, Chennai Vs Government of India, Ministry of Environment, Forest & Climate Change Rep.,by its Director and 2 others	M/s. Thanka Sivan Counsel for Applicant M/s. Syed Nurullah Sheriff for R1 M/s. H.Yasmeen Ali for R2 M/s. Abdul Saleem for R3	For Reply of R1,R3
3	Application No.234 of 2017(SZ)	Meenava Thanthai K.R.Selvaraj kumar Meenavar Nala Sangam Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai Vs The Director Ministry of Environment, Forest & Climate Change, New Delhi and 11 others	M/s. K.Mageshwaran Counsel for Applicant M/s. Syed Nurullah Sheriff for R1,R2 M/s. Ekambaram for R3 M/s. E.Manoharan for R4,R5,R6,R9,R10 M/s. Rita Chandrasekar for R7 M/s. Raja Shrinivas for R8 M/s. Surya Prakash for R11 M/s. P.Saranath for R12	For Reply of R1,R2 R4 to R12

4	Application No.238 of 2017(SZ)	S. Praveen, Sowcarpet, Chennai Vs The District Collector, Office of the District Collector, Chennai and 5 others	M/s. D. Senth Kumar Counsel for Applicant Mr. R. Suryaprakash for R2 M/s. H. Yasmeen Ali for R3 M/s. Manoj Sreevalsan for R6	Fresh Private Notice for R4 MoA of R1,R5 For Reply of R2
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For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar